F.No.C-30013/9/2016-Ad.IV-A
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

5th Floor, Hudco Vishala Building,
Bhikaji Cama Place, New Delhi-110066.
Dated, the 30th August, 2016.

To
All Principal Chief Commissioners
All Chief Commissioners/Directors General
All Commissioners under CBEC

Subject:- Making available publically scores and ranking of candidates in recruitment examinations through portal – regarding.

Sir,

I am directed to refer to forward herewith a copy of Department of Personnel & Training’s O.M. No.39020/1/2016-Estt(B) dated 28.07.2016 on the subject mentioned above for information and necessary action.

Yours faithfully,

Encl. as above.

(B. Ginkhan Mang)
Under Secretary to the Govt. of India.

Copy to DG (Systems & Data Management) New Delhi with the request to kindly upload this circular on the website of CBEC.

(B. Ginkhan Mang)
Under Secretary to the Govt. of India.
Subject: Making available publically scores and ranking of candidates in recruitment examinations through portal – reg.

The undersigned is directed to refer to this Department’s OM of even number dated 21.06.2016 on the subject mentioned above (copy enclosed).

2. With the approval of competent authority, the following modalities have been worked out for making available publically scores and ranking of candidates in recruitment examinations through portal:

(a) NIC will develop a website "Integrated Information System for Public Recruitment Agencies";
(b) Web-site will have links to various recruiting agency’s own web pages;
(c) Each recruitment agency will develop its own web page. The Home page will display the details of the recruitment examinations undertaken by them in the past one year and the date of announcement of the final results.
(d) The user can click on the appropriate examination and then a Search Page will be displayed. The Search Page will include display of details of candidate alongwith their rankings and their scores in descending order of rankings. However, search can also specify name of candidates or any specific range of rankings which will then be displayed.

3. It was indicated in the earlier said OM that the actual implementation can be done only on those examinations for which the application forms will be invited in future. Seeking option from candidates during the process of conduct of examination may neither be practical nor feasible. All the Concerned Ministries are again requested to take action accordingly.

4. Department of Electronics and Information Technology (DeitY) has been requested to develop a Integrated Information System for Public Recruitment Agencies, a Central Web Portal through NIC and in consultation with DoP&T. All concerned Central Ministries/Departments are therefore requested to make necessary arrangements so that website of Central Recruitment Agencies under their administrative purview are linked with Integrated Information System for Public Recruitment Agencies, in consultation with DeitY and NIC directly, under intimation to this Department.

(Pramod Kumar Jaiswal)
Under Secretary to the Government of India
Ph: 23093175

To
All the Ministries/Departments of the Government of India
OFFICE MEMORANDUM

Subject: Making available publically scores and ranking of candidates in recruitment examinations through portal – reg.

The undersigned is directed to say that the Government has approved the proposal of NITI Aayog for making available publically scores and ranking of candidates in recruitment examinations through portal for increasing access of the unemployed to job opportunities.

2. NITI Aayog is the nodal organisation for pursuing with the Ministries and organisations. The responsibility given to DoPT is to work out the modalities for disclosure of the information as well as development of a portal for uploading the information.

3. In pursuance of above, DoPT, with the approval of competent authority has worked out the following modalities -

(i) 
(a) NIC will develop a website “Integrated Information System for Public Recruitment Agencies”;  
(b) Web-site will have links to various recruiting agency’s own web pages;  
(c) Each recruiting agency will develop its own web page. The Home page will display the details of the recruitment examinations undertaken by them in the past one year and the date of announcement of the final results.  
(d) The user can click on the appropriate examination and then a Search Page will be displayed. The Search Page will include display of details of candidate alongwith their rankings and their scores in descending order of rankings. However, search can also specify name of candidates or any specific range of rankings which will then by displayed.

(ii) The following details of each candidate will be made available:-

(a) Name of the candidate  
(b) Father/Husband’s name  
(c) Date of Birth  
(d) Category (Gen/SC/ST/OBC/PH/Minority)  
(e) Male/Female/Transgender  
(f) Educational Qualifications  
(g) Total Marks obtained in the qualifying examination  
(h) Rankings by which the merit is decided  
(i) Complete address  
(j) E-mail address
(III) The few disclaimers which will have to be clearly put up on the web-portal developed by NIC as well as on the websites of recruiting agencies:-

(i) The authenticity of the data displayed by recruiting agency will be the responsibility of the concerned agency.
(ii) If any other private/public agency undertakes recruitment based on the data/information so disclosed, the DoPT/concerned Ministry/Department or the recruiting agency will not be responsible for any legal matter emanating out of such process.
(iii) The concerned recruiting agencies are responsible for the sanctity/integrity of the process which will be followed by them.
(iv) Any queries/RTI related to the scores/rankings will be dealt by the PIO of the concerned Recruiting Agency.
(v) Any query/RTI request related to recruitment undertaken by concerned agency using this data/information will be responsibility of the concerned agency undertaking such recruitment.

(IV) As approved by the Government, the candidates will have the option to opt out of the disclosure scheme. The option of opting out will have to be taken at the time of filing up the application. This, thus further indicates that the actual implementation can be done only on those examinations for which the application forms will be invited in future. Seeking option from candidates during the process of conduct of examination may neither be practical nor feasible.

4. Accordingly, D/o Electronics and Information Technology is requested to develop a Central Web Portal through NIC and in consultation with DoPT. All concerned Ministries/Departments/Recruiting Agencies are requested to make necessary arrangements and linking their websites as explained above.

(P.K. Jaiswal)
Under Secretary to the Government of India
Ph: 23033175

To

(i) D/o Electronics and Information Technology [Attention: Secretary (DETI)], Sanchar Bhawan, New Delhi
(ii) NITI Aayog [Attention: Shri Amitabh Kant, CEO], Yojana Bhawan, Sanead Marg, New Delhi - 110001

Copy for necessary action also to:

1. National Informatics Centre (NIC), (Attention: Ms. Neeta Verma, Director General), CGO Complex, Lodhi Road, New Delhi -110003.

2. All public recruiting agencies of Central Government inter-alia including Union Public Service Commission (UPSC), Staff Selection Commission (SSC), Railway Recruitment Board (RRB) etc.

✓ Copy also to - NIC, DoPT North Block for uploading the OM on the website of DoPT